## Annexure-1.1

Name of the corporate debtor: ASIS CORPORATE ADVISORS LIMITED; Date of commencement of CIRP: 09-09-2025;

## List of stakeholders as on: 30-09-2025 List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl		ame of	Details of claim received		Details of claim admitted											Remarks, if any
N	o. cre	editor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	·	Amount covered by guarantee	% share in total amount of claims admitted	contingent claim	1 1	claim	verification	
		ate Bank of Idia	9/29/2025	1,357,324,034.44		Claim against CD as Corporate Guarantor	1,357,324,034.44	Yes	Unit No. 201, FP No.18, 2nd Floor, Prime Centre, S V Road, Santa Cruz (W), Mumbai -400054 owned by CD	1357324034.44	6.26%	0	0	0	0	FC extended finacne to Asis Global Limiited. To which CD extended corporate guarantee and mortgaged asset standing in the name of the Cd to Bank
	Se	abh Capital ervices mited	9/22/2025	407,220,317.00		Claiming CD as Principal Borrower - as Related party	407,220,317.00	Yes	18, Prime Centre, 2nd Floor, Prime Centre, S V Road, Santa Cruz (W), Mumbai - 400054 owned by CD	407220317.00	1.00%	0	0	0		FC is a related party to CD - extended finance to CD against the security -Hence not inlcuded in CoC
				1,764,544,351.44	1,573,042,742.69		1,764,544,351.44			1764544351.44	7.26%				191501608.75	